

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 30, 2016

No. 1483 / Admin. (Services)/2016

Sri **Vijendra Singh**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Ramabai Nagar/ Kanpur Dehat vice Sri Nishes Kumar.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Ramabai Nagar/ Kanpur Dehat against the special court created for trying cases under the said Act.

No. 1484 / Admin. (Services)/2016

Sri **Nishes Kumar**, Special Judge/ Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Ramabai Nagar/ Kanpur Dehat vice Sri Vidya Prakash Pathak.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ramabai Nagar/ Kanpur Dehat in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1485 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 333/II-4-2016-15(3)/91 Dated 23.08.2016, Sri **Vidya Prakash Pathak**, Special Judge/ Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat is appointed/ posted as Chief Legal Advisor, New Okhla Industrial Development Authority (NOIDA), Gautam Budh Nagar.

BY ORDER OF THE COURT,

Sd/-

(RAJIV SHARMA)

I/c REGISTRAR GENERAL

No. 442 / Admin. (Services)/2016, Dated: Allahabad: August 30, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, Uttar Pradesh. Shasan, Lucknow .
3. The Pramukh Sachiv, Industrial Development Department, Uttar Pradesh Shasan, Lucknow.
4. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
5. The Chief Executive Officer, New Okhla Industrial Development Authority (NOIDA), Gautam Budh Nagar.
6. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

10. Sri Vidya Prakash Pathak, Special Judge/ Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad.
18. The Deputy Registrar (Budget), High Court, Allahabad.
19. The Deputy Registrar (Admin.), High Court, Allahabad
20. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
21. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
22. The Section Officer (Admin. C Section), High Court, Allahabad.
23. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
24. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
25. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**